

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4036  
ANSWERED ON:03.08.2009  
VIOLATION OF LABOUR LAWS BY CONTRACTORS IN ONGC  
Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether complaints regarding violation of labour laws by contractors in Oil and Natural Gas Corporation Limited (ONGC) have been received by the Government during each of the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against the said contractors to protect the interests of labourers?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) to (c): The statement is annexed.